

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2081  
ANSWERED ON:16.12.2003  
KHASI LANGUAGE IN 8TH SCHEDULE  
PATY RIPPLE KYNDIAH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the criteria for inclusion of a language in the 8th Schedule of the Constitution;
- (b) whether the Government received any representation for the inclusion of the Khasi Language in the 8th Schedule which is a rich tribal language in the North Eastern Region; and
- (c) if so, the steps taken by the Government for the inclusion of the language to the 8th Schedule of the Constitution?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI)

- (a): No criteria has been laid down in the Constitution for inclusion of any language in the Eighth Schedule to the Constitution.
- (b) & (c): Representations have been received for inclusion of various languages, including Khasi language, in the Eighth Schedule to the Constitution. A Committee has been constituted under the Chairmanship of Shri Sita Kant Mohapatra to make recommendations, inter-alia to evolve a set of objective criteria for inclusion of more languages, including Khasi, in the Eighth Schedule to the Constitution. The Government will consider the recommendations of the Committee and take a suitable decision in the matter.